

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2013
COMP.APPL/456(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	HOUSING & URBAN DEVELOPMENT CORPORATION LTD. VS PRAGATI SOCIAL INFRASTRUCTURE & DEVELOPMENT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sourojit Dasgupta, Adv. : For Petitioner
Mr. Victor Dutta, Adv.
Mr. Dhruv Rathee, Adv.

Mr. Zeeshan Haque, Adv. : For R1 & R2
Mr. Ram Maroo, Adv.

Ms. Pushpa Mishra, Adv. : For R3
Mr. Shiven Ray, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Final opportunity of two weeks' is granted to the petitioner to take appropriate steps of service upon respondent No. 7 & 8.
3. Post this matter on **21/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**